

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 379 OF 2017

Dated : 2nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. S. Amali
Mr. R. Jayaprakash
Ms. E. Shyamala

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. J. Dhanasekaran for NICIL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.07.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt